

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 46
C.A.(CAA) 221(MB)2022

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON 11.11.2022

NAME OF THE PARTIES: -

G S SOLVENT PRIVATE LIMITED

Appearance (via video-conference):

For Applicant

: PCA Anirudha Jinturkar

Section 230- 232 of Companies Act, 2013

ORDER

The Court convened through Virtual Hearing (VC), however, the matter could not be heard due to paucity of time. List this matter on Board on **19.12.2022.**

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)